

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 472/8642-8669/Bail Power/Gaz./PDJ West/2023 dated 05.04.2023, taking note of that Ms. Shivali Sharma, ASJ-03, Ms. Neha Paliwal Sharma, ASJ-05 and Sh. Sunil Kumar Sharma, ASJ-09 are on training and their first link and second link Ld. Judicial Officers are also on training today i.e. 06.05.2023.

In view of the above Sh. Devendra Kumar Sharma, Spl. Judge NDPS Act, West District shall perform duties in bail matters already assigned to Ms. Shivali Sharma, ASJ-03 and Sh. Sunil Kumar Sharma, ASJ-09 and Ms. Aanchal, ASJ(SFTC)-01 shall perform duties in bail matters already assigned to Ms. Neha Paliwal Sharma, ASJ-05, West District for today i.e. 06.05.2023, in addition to the work already assigned to them.

Rest of the bail duty roster referred above, shall remain the same.

Vinod Kumar

(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

590/11755-11705

No. _____/Bail Power/Gaz./PDJ West/2023 Dated, Delhi the 06/5/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

Vinod Kumar

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

